

OFFICE OF THE DISTRICT & SESSIONS JUDGE, N/W: ROHINI DISTRICT COURT:
DELHI

(Room No. 14, General Administration Branch, N/W)

No. 168 /GAB, N-W/Rohini/2016.

Delhi, dated the 11/05/2016

Notice

Tender is invited from General Public for the allotment of 05 Shops for various purposes (Photocopier – 01, Stationery/ Law Books – 01, Stationery/ Courier Services – 01, STD/ PCO – 01 & Food Stuff - 01) at Rohini Court Complex on license basis for a period of one year (which may be renewed for one year each upto further 02 years).

The Prescribed application form along with terms and conditions can be obtained from Room No. 14, General Administration Branch, N/W, Rohini Court, Delhi w. e. f. **14/05/2016 to 02/06/2016** between **11:00 am to 3:00 pm** against non-refundable cash amount of **Rs. 500/-**. Last date for submitting Tender Application forms is **03/06/2016**. No application would be entertained after **4.00 pm** on **03/06/2016**.

District Judge reserves the right to accept or reject any or all the applications without assigning any reasons thereof.

Thare
(Yogesh Khanna)

District & Sessions Judge, N/W
Rohini Court, Delhi.

No. 169-72 /GAB, N-W/Rohini/2016.

Delhi, dated the 11/05/2016

Copy forwarded for information and necessary action to:-

1. Notice Board (through Care Taker) at all District Court Complexes: Rohini, Tis Hazari, Patiala House, Karkardooma, Saket & Dwarka. *(S) 11/5/16*
2. Website Committee, Rohini Court and Tis Hazari Courts, Delhi. *(S) 11/5/16*
3. For publication in English & Hindi daily newspapers.
4. For affixation at conspicuous place i.e. gate nos. 1, 4 & 5 at Rohini Court, Delhi.

Thare
District & Sessions Judge, N/W
Rohini District Court, Delhi.

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